

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00701/2017

Indore, this Thursday, the 29th day of August, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jitendra Singh Chaudhary, age – 26 years, S/o Shri Ram Veer Sing, R/o 939-B Road No.2, New Railway Colony Ratlam (M.P) 457001, Mb.9716966216 **-Applicant**

(By Advocate – Ms. Ravina Bairagee)

V e r s u s

1. Union of India through General Manager, Western Railway, Church Gate, Mumbai 400020.
2. Divisional Railway Manager, DRM Office, Do Batti Ratlam M.P 457001.
3. Asst Personal Officer (Traffic), D.R.M Office, Do Batti Ratlam (M.P) 457001.
4. Addl. Chief Medical Superintendent Railway Div – Hospital, Ratlam (M.P) - 457001 **-Respondents**

(By Advocate – Shri Surendra Gupta)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member